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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 254/2017 In CA (CAA) No. 95/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: **Kediya Ceramics**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

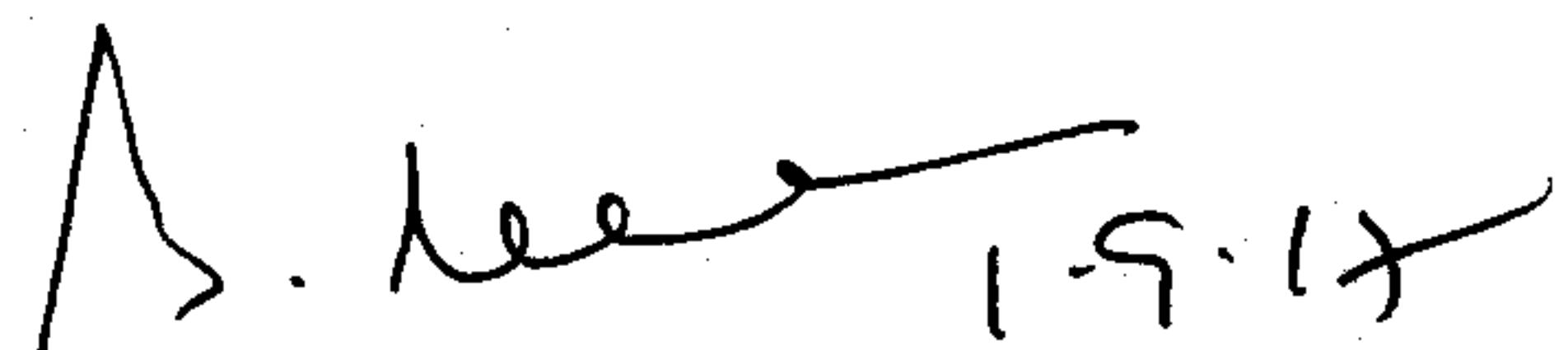
| <b>S.NO.</b> | <b>NAME (CAPITAL LETTERS)</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b>         |
|--------------|-------------------------------|--------------------|-----------------------|--------------------------|
| 1.           | NAVIN PAHWA                   | ADV.               | PETITIONER            | Mr. BIKKI RAVEENDRA BABU |
| 2.           |                               |                    |                       |                          |

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Applicant in IA 254/2017.

Heard arguments of Learned Counsel for Applicant in IA 254/2017.

Order reserved in IA 254/2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.